

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) The matter is being examined.

Palmolein to Kerala

2194. **PROF. P.J. KURIEN:**
SHRI S. KRISHNA KUMAR:

Will the Minister of **FOOD AND CIVIL SUPPLIES** be pleased to state:

(a) whether there is a shortage of Palmolein which has affected its supply through Public Distribution System in Kerala;

(b) if so, whether Government propose to increase the supply in the coming months; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). Distribution of imported edible oils to consumers through Public Distribution System is intended to supplement the availability of edible oils and not to meet the entire edible oil requirements of all the consumers. Due to constraint of foreign exchange, a limited quantity of edible oil is available to be distributed through the PDS. Considering the increase in the prices of indigenous edible oil in the market and escalation in consumption due to festivals, the monthly allocation of edible oil for PDS in respect of the State of Kerala has been increased from 3500 MTs in July, 1990 to 5,000 MTs in August, 1990 and this increased allocation is likely to continue for a couple of months to meet the requirements of festivals months.

Production of National Textiles Corporation Mills, Tamil Nadu.

2195. **SHRI C. SRINIVASAN:** Will the Minister of **TEXTILES** be pleased to state:

(a) whether the National Textiles Corporation units functioning in Tamil Nadu have earned profit in the previous year;

(b) if so, whether the National Textiles Corporation have any proposal to augment the production in their units functioning in

Tamil Nadu Particularly in Dindigul, in order to increase the turnover the coming year and

(c) the Government propose to give the weavers working in the National Textiles Corporation units in Tamil Nadu?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) NTC has neither any unit situated at Dindigul nor is there any proposal to establish one at Dindigul. However, NTC has plans to augment production in their units functioning Tamil Nadu from Rs. 169 crores in 1989-90 to about Rs. 196 crores during 1990-91.

(c) The workers in the NTC mills of Tamil Nadu are already getting incentives as they are on piece-rated jobs. There is no proposal for further incentives.

Drug Addiction Ward in Safdarjung Hospital

2196. **SHRI L.K. ADVANI:**
KUMARI UMA BHARTI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the expenditure incurred on setting up of a drug addiction ward at Safdarjung Hospital, Delhi and the number of Patients who were attended there, since inception;

(b) whether any deficiency was deducted in the arrangements;

(c) if so, the details thereof; and

(d) whether de-addiction wards were also established in Lady Harding Medical College and Smt. Sucheta Kriplani Hospital, if so, at what cost and the number of patients who got attended to in these hospitals, Hospital-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The following expenditure has been

incurred on setting up of a drug de-addiction ward in Safdarjung Hospital, New Delhi:

1987-88	— Rs. 1.19 Lakhs
1988-89	— Rs. 7.60 Lakhs
1989-90	— Rs. 0.40 Lakhs

287 patients were attended at the centre since inception.

(b) and (c). Due to shortage of adequate space for housing the drug de-addiction Unit in Safdarjung Hospital, it was not possible to continue the centre there.

(d) In view of the position stated against (b) & (c) above, the drug de-addiction centre was transferred from Safdarjung Hospital to Smt. Sucheta Kriplani Hospital, New Delhi on 8.09.1989. The expenditure incurred and patients treated at this centre are given below:

Expenditure:

Rs. 7.15 Lakhs from 18.09.1989 to 31.03.1990.

Rs. 2.13 Lakhs from 01.04.1990 to 31.07.1990.

Number of Patients Treated:

837 From 18.09. 1989 to 20.08.1990.

[Translation]

Wages of Tea Plantation Labour in Darjeeling (West Bengal)

2197. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of LABOUR be pleased to state:

(a) whether the daily wages aid to the labourers for packing tea leaves in tea plan-

tations of Darjeeling;

(b) whether the wages being paid to them by the tea plantation owners are far less than the minimum wages fixed by the Government; and

(c) if so, whether Union Government propose to issue instructions to the tea plantation owners to pay at least the minimum wages to the labourers and also the arrears of the wages, which they have saved by paying less wages?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). Information is being collected and will be laid on the Table of the House.

[English]

Doctors Posted in Villages

2200. SHRI JAGANNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of doctors who were posted in rural areas during 1989; state-wise;

(b) the number of doctors who actually assumed their duties in the rural areas;

(c) the number of such doctors who did not join their duties in the rural areas; and

(d) the action taken against those who did not join their duties in rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). The information is being collected from the States and will be placed on the Table of the Sabha.

Implementation of Cine-Workers Welfare Fund act, 1981

2201. SHRI P. PENCHALLAIAH: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to